

National Company Law Tribunal

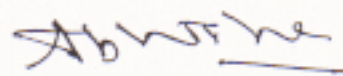
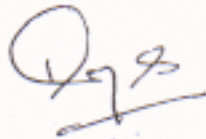
Allahabad Bench

CP NO. 93/A20/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Uttarakhand Parvatiya Sanwardhan Co. Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 441 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	ABHISHEK MISHRA	PCS	Petitioner	
2.	Proxy for Pradeep Sisodia			

C.A.No. 93/A20/2016 ---

Shri Abhishek Mishra, P.C.S. for the petitioner. Shri Krishna Dev Vyas, C.G.S.C. appears as proxy to the Advocate, Pradip Kumar Sisodia, C.G.S.C.

In the present matter, the petitioner company has filed explanatory/ supplementary affidavits of Mr. Arun Kumar Rajput, (Deputy Commissioner, Rural Development Department, Govt. of Uttarakhand), Shri S.Raju, (retired I.A.S. Officer) representing the Govt. Company, as well as Shri Yugal Kishore Pant, (the Additional Secretary, Rural Development Department, State of Uttarakhand).

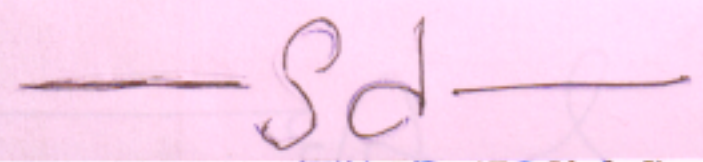
It is further informed that a copy of these affidavits have been supplied to the ROC, Kanpur.

In addition to the above, the P.C.S., representing the petitioner is further directed to make available a spare copy of these affidavits to the Central Govt. Standing Counsel, Shri Krishna Dev Vyas or Shri Pradip Kumar Sisodia, so as to enable them to seek necessary instruction from ROC to offer its comments on such affidavits.

The matter be listed on 23rd November, 2017.

Date: 10/11/2017

Typed by
Jyoti


H.P. Chaturvedi, Member(Judicial)